## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A.		Purpose	Section	Name of the Parties M/s. / Mr.
		-	433( e)	Cords Cable Industries Ltd., Vs DF Power Systems Pvt. Ltd.,
CP 144/16	TP 68/17	Hearing		

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. S. VIVE KAVAMPA For Petitioner of Which be for VaB Associates 9845428653.

Counsel for Petitioner is present. Provisions of I&B Code not complied. Counsel reported that he has complied. However, counsel is directed to verify with the Registry. If not filed, then he is directed to comply the provisions of I&B Code.

Time extended finally. List it on 09.08.2017.

MEMBER (J)